

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

195/252/ND/2018

IN THE MATTER OF:

M/s JSR Steel Pvt. Ltd.

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 01.10.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Operational Creditor: Bhawana Singh, Mrs. Lakshmi Gurung, Adv.

For the Corporate Debtor :

For the ROC : Mrs. Sweety Khattar Kumar, AROC

ORDER

When the matter is taken up for hearing no one has appeared on behalf of the appellant. AROC is present and submitted that their reply has already been filed in the matter. Proxy counsel for the Income Tax Department is present and their reply has already on record. Post the matter to 25.10.2019.

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Member (T)

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Member (J)